GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3418 ANSWERED ON:25.04.2012 AIR FARES

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether several private airlines are still levying hidden charges in the fares/increasing the fares by imposing fuel surcharge;
- (b) if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government to instruct all scheduled domestic airlines to maintain transparency in announcing fares for peak and non-peak seasons; and
- (d) the steps being taken to set up a regulatory authority to control air fares?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b): Scheduled domestic airlines are displaying components of total fare on their respective website, which comprises of Basic Fare, Airline Fuel Charges, Congestion Charges/Transition Charges, User Development Fees/Airports Development Fees, Passenger Service Fees and Service Tax. There are no hidden chargers other than the break up mentioned above.
- (c): With a view to maintain transparency in tariff publication, Directorate General of Civil Aviation (DGCA) has taken following steps:
- Scheduled domestic airlines have been asked to display established tariff route-wise and fare category-wise in their websites, on monthly basis and also to notify any significant and noticeable changes to DGCA within 24 hrs of affecting such a change.
- A Tariff Analysis Unit has been set up in DGCA to monitor tariff on regular basis at periodic intervals.
- (d): There is no proposal to set up regulatory authority to control Air fares.